

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.71/2020

Date of Decision: 12.02.2020.

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
R.N. SINGH, MEMBER (J)

Shri Nitin Jagga Nath Thakur,
 Aged about 59 years,
 Occu. Retired Employee,
 R/at Yashodhan Niwas, Darpale,
 Vadawali, Tal-Post-Vasai,
 Dist. Palghar, Maharashtra 401 201. *Applicant*
(Advocate Shri Amol Joshi)

VERSUS

1. The Union of India,
 Through the Chairman,
 Ministry of Railway, Rail Bhavan,
 New Delhi – 01.
2. The Chief Personnel Officer,
 Office of Chief Workshop Manager's
 Office, Western Railway, Lower parel,
 Mumbai – 400 013.
3. The Chief Workshop Manager,
 Western Railway, Lower Parel,
 Mumbai 400 013.
4. Assistant Workshop Manager (Repairing)/
 Parel, Office of Chief Workshop Manager's
 Office, Western Railway, Lower Parel,
 Mumbai 400 013. *Respondents*

ORDER (Oral)
Per : R.N. Singh, Member (J)

After arguing for sometime, the learned counsel for the applicant seeks permission to withdraw the OA with liberty to file fresh one with better particulars.

2. Accordingly, the OA is dismissed as withdrawn with liberty in accordance with law. MA No.57/2020 stands closed. No order as to costs.

(R.N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

dm.

D.See
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20/02/2020